

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI

COURT-III

Item No.-5

New IA-3226/2021 Under Rule-11

IN

IB-432(ND)/2019

IN THE MATTER OF:

Mr. Arun Kumar Sinha

Vs.

M/s. Three C Homes Pvt. Ltd.

...FINANCIAL CREDITOR

...CORPORATE DEBTOR

SECTION

U/s 7 IBC code 2016

Order delivered on 09.08.2021

CORAM:

SHRI. P.S.N PRASAD

MEMBER (JUDICIAL)

SHRI NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:

For the Appellant :

For the CD :

For the I.T. :

ORDER

No one is present at the time of virtual hearing of the matter. In the interest of justice, post this matter after a month.

List the matter on 17.09.2021.



**(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)**



**(P.S.N PRASAD)
MEMBER (JUDICIAL)**